

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/2180/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Abubakkar Siddique,
Member,
Motor Accident Claims Tribunal,
Silchar, Cachar.

Dated Guwahati the 10th April, 2018.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your letter No.SMACT/I/18/5/263, dtd. 07.04.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for 4 (four) days Casual Leave on 09.04.2018, 10.04.2018, 11.04.2018 & 12.04.2018 along with station leave permission from 08.04.2018 to 16.04.2018 has been granted/~~rejected~~.

Yours faithfully,

10.4.18

JOINT REGISTRAR (VIGILANCE)

09/04/18